



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**Hearing by Video Conferencing**

**O.A. No.060/00695/2020**

Chandigarh, this the 29<sup>th</sup> of September, 2020

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)  
HON'BLE MS. AJANTA DAYALAN, MEMBER (A)**

Jagu Ram, aged about 58 years, son of Shri Mangla Ram, r/o Near Peer Khanna, Village Odhan, Tehsil Dabwali, District Sisa – 125077.

**....Applicant**

(BY: Mr. Sushil Kumar Verma, Advocate)

**Versus**

1. Union of India through Deputy Director General (Establishment) Dak Bhawan, Parliament Road, New Delhi – 110116.
2. Chief Post Master, Haryana Circle, Ambala Cantt. Ambala. District Ambala – 133001.
3. Superintendent of Post Offices, Hisar Division, Hisar- 125001.
4. Sub Divisional Inspector (Postal), Fatehabad – 125050.
5. Sub Post Master, Village Odhan, District Sirsa – 125077.

**... .Respondents**

**O R D E R(Oral)**

**SANJEEV KAUSHIK, MEMBER (J):**

1. At the outset, learned counsel makes a statement at the bar that the applicant will be satisfied if the O.A. is disposed of with a direction to the respondents to decide his pending representations, the latest one being dated



20.06.2020, to release the extra wages/allowance for the period from 08.05.2015 to 24.05.2017 along with interest, for holding additional charge of other posts.

2. Considering the limited prayer made on behalf of the applicant, we dispose of the O.A., without going into the merits of the case, with a direction to the Competent Authority, to whom the indicated representation has been addressed, to consider and decide the same in accordance with rules and law. If the applicant is found entitled for the relevant benefits, the same be granted to him, otherwise a reasoned and speaking order be passed on his claim within a period of three months from the date of receipt of a copy of this order. A copy of the order so passed be duly communicated to the applicant.
3. Needless to mention that we have not expressed any opinion on the merit of the case. No costs.

**(AJANTA DAYALAN)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**Member (J)**

Place: Chandigarh  
Dated: 29.09.2020

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